

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date :12.9.2022

**Misc. Application No.465 of 2022
And
Appeal No.309 of 2022**

Murugan Deivendran and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Mr. Nishit Dhruva, Mr. Ravishekhar Pandey and Ms. Shefali Shankar, Advocates i/b. MDP & Partners for the Respondent.

Order:

1. List on 19th October, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also

available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.9.2022
RHN